

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 11/RP/2024 in 23/GT/2017

Subject : Review Petition under section 94 (1) of the Electricity Act, 2003 read with Regulation 17 of The CERC (Conduct Of Business) Regulations, 1999.

Petitioner : BRBCL

Respondent : ECR & 3 ors.

Date of Hearing : 8.10.2024

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri Kartikeyan Murugan, Advocate, BRBCL
Ms. Puja Priyadarshini, Advocate, ECR
Shri. Deepanshu Chandak, Advocate, ECR
Shri. Ashish Chandak, Advocate, Bihar Discoms
Shri. Chiranjeev Singh Marwaha, Advocate, Bihar Discoms

Record of Proceedings

At the outset, the proxy counsel for the Review Petitioner prayed for an adjournment due to the non-availability of the arguing counsel. This request was accepted and the hearing of the matter was adjourned. The Commission also directed the parties to complete their pleadings, if not done earlier.

2. The Review Petition shall be listed for hearing on **23.10.2024**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

